

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1517
ANSWERED ON:02.12.2005
SOLAR ENERGY
Jagannath Dr. M.

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether the Government has issued specific instructions to the States for use of solar energy to operate traffic lights to save power;
- (b) if so, the details thereof alongwith the funds allocated to each State for the purpose;
- (c) whether any proposal is pending with Government for clearance, particularly from Andhra Pradesh; and
- (d) if so, the present status thereof, State-wise?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

- (a) & (b): A new Scheme on `Demonstration and promotion of solar photovoltaic devices and systems in urban areas` has been developed and forwarded to all States for implementation during the current year. The devices and systems to be promoted under the scheme include solar traffic lights. Central finance assistance upto 50% of the cost of the systems subject to certain benchmarks and other terms and conditions is available under the scheme. No State-wise allocation of funds has been made.
- (c) & (d): Preliminary proposals have been received from a few States, including Andhra Pradesh. However, detailed proposals as per the provisions of the scheme have not yet been received from any State.